

**COURT I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 299 OF 2016**

**Dated: 29<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Damodar Valley Corporation ..... Appellant(s)**

**Vs.**

**West Bengal State Electricity Distribution Co. Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan

**ORDER**

Issue notice to the Respondents returnable on 22.12.2016. Dasti, in addition, is permitted.

List the matter on **22.12.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/dk**

**(Justice Ranjana P. Desai)  
Chairperson**